

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 29.08.2022 (MONDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson, Hon'ble Mr. Justice M. Satyanarayana Murthy, Member (Judicial) and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 923 of 2022	Bhavesh Gandhi Vs. Central Bank of India	Maulik Nanavati	
2.	Comp. App. (AT) (Ins) No. 1012 of 2022	Sunil Yadav Vs. Mayuri Fincap Private Ltd. & Ors.	Richa Singh	
3.	Comp. App. (AT) (Ins) No. 1015 of 2022 & I.A. No. 2963 of 2022	Sukhjinder Singh & Anr. Vs. Soni Realtors Pvt. Ltd.	Sangya Negi	
4.	Comp. App. (AT) (Ins) No. 1023 of 2022	Mather Highlands Apartment Owners Association Vs. Mather Projects Pvt. Ltd. & Ors.	Sudhanshu Prakash	
5.	Comp. App. (AT) (Ins) No. 1026 of 2022 & I.A. No. 2927 of 2022	Kisten Realtech Pvt. Ltd. Vs. Aerens Jai Realty Pvt. Ltd.	Siddharth Bhatli	
6.	Comp. App. (AT) (Ins) No. 1028 of 2022	Mather Highlands Apartment Owners Association Vs. Mather Projects Pvt. Ltd. & Ors.	Sudhanshu Prakash	
7.	Comp. App. (AT) (Ins) No. 1029 of 2022	Vijay Trading Co. Vs. Reshma Mittal Resolution Professional for M/S Monika Freshway Foods Pvt. Ltd. & Ors.	Honey Satpal	

8.	Comp. App. (AT) (Ins) No. 1038 of 2022 & I.A. No. 3005 of 2022	Asha Shivaji Sanap Vs. Gajesh Labhchand Jain & Anr.	Aditya Gauri	
9.	Comp. App. (AT) (Ins) No. 1040 of 2022 & I.A. No. 3003 of 2022 (With Defects)	Gopichand H Krishnan! Vs. Vinodkumar Pukhraj Ambavat	Jasmeet Singh	
10.	Comp. App. (AT) (Ins) No. 1044 of 2022 & I.A. No. 3030 of 2022	Mallick Heemghar Pvt. Ltd. Vs. Central Bank of India & Anr.	Kumar Anurag Singh	

For Admission (After Notice)

11.	Comp. App. (AT) (Ins) No. 947 of 2021	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors. With	Sidhartha Barna	Abhijit Sarkar-R2
12.	Comp. App. (AT) (Ins) No. 1001 of 2021	Sandeep Khaitan, Resolution Professional of national Plywood Industries Ltd. Vs. Piyush Periwal & Ors. With	Abhishek Prasad	Abhijit Sarkar-R1-R9
13.	Comp. App. (AT) (Ins) No. 525 of 2022	PLBB Products Pvt. Ltd. Vs. Piyush Periwal With	Arijit Mazumdar	Abhijeet Sarkar-R1 Tahira Kathpalia Daanish Abbasi-R2
14.	Comp. App. (AT) (Ins) No. 526 of 2022 & I.A. No. 2474 of 2022 (With Defects)	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors. With	Sidhartha Barua	Abhijeet Sarkar-R1
15.	Comp. App. (AT) (Ins) No. 499 of 2022	Stressed Assets Stabilization Fund (SASF) Vs. Piyush Periwal & Ors. With	Sidhartha Barua	Abhijeet Sarkar-R1
16.	Comp. App. (AT) (Ins) No. 612 of 2022	Sandeep Khaitan Vs. Piyush Periwal & Ors.	Abhishek Prasad	Sidhartha Barua Praful Jindal Daanish Abbasi

17.	Comp. App. (AT) (Ins) No. 188 of 2022	CBRE South Asia Pvt. Ltd. Vs. United Concepts and Solutions Pvt. Ltd.	Pratik Malik	Ramya Aggarwal Sahil Sethi
18.	Comp. App. (AT) (Ins) No. 286 of 2022	Central Bank of India Vs. Himmat Steel Foundry Ltd.	Akshat Bajpai	Neha Somani Shaunak Mitra
19.	Comp. App. (AT) (Ins) No. 298 of 2022	Arun Mittal Member of the Suspended Board of Directors of Aarcity Infrastructure Pvt. Ltd. Vs. Sun Control Systems & Anr.	Kunal Godwani	Bhuvan Arora-R1 Surbhi Gupta-R2 Arun Chadha-R2
20.	Comp. App. (AT) (Ins) No. 318 & 319 of 2022	Chhota Vs. Kashi Vishwanathan Sivaraman & Anr. With	Akhilesh Kalra	Aditya Gauri Amar Vivek-R1
21.	Comp. App. (AT) (Ins) No. 728 of 2022	Singhi Infrapower Projects Pvt. Ltd. Vs. Kashi Viwanathan Sivaraman Liquidator of Haridwar Iron & Ispat Rollings Ltd.	Rajeev Aggarwal	Abhinav Tyagi Amar Vivek-R1
22.	Comp. App. (AT) (Ins) No. 339 of 2022	Anand Singh Vs. Harshad Shamkant Deshpande, Resolution Professional for Transport Solutions Pvt. Ltd. & Ors.	Aaditya Pande	Harshad Deshpande- R1 Avinash R Khanolkar- R3
23.	Comp. App. (AT) (Ins) No. 601 of 2022	Quickdel Logistic Pvt. Ltd. Vs. Aparajitha Corporate Services Pvt. Ltd.	Murari Kumar	Mohammad Ali Hakim Khan
24.	Comp. App. (AT) (Ins) No. 613 of 2022	TP Central Odisha Distribution Ltd. Vs. Cos Board Industries Ltd. Through its Resolution Professional & Ors. With	Shruti Kanodia	Umesh Ch. Sahoo-R1 Manish Jain Rakesh Wadhwa
25.	Comp. App. (AT) (Ins) No. 795 of 2022	TP Northern Odisha Distribution Ltd. (TPNODL) Vs. Rohit Ferro Tech Ltd. Though Resolution Professional & Ors.	Devyani Bhatt	Soorjya Ganguli Pooja Chakrabarti Kiran Sharma-R2

26.	Comp. App. (AT) (Ins) No. 654 of 2022	Capri Global Capital Ltd. Vs. Value Infracon Buyers Association Anr.	Kunal Godhwani	Neeraj Kr. Gupta-R1 Sanjay Kr. Singh-R2
27.	Comp. App. (AT) (Ins) No. 738 of 2022	Fact Personnel Pvt. Ltd. Vs. Brijendra Kumar Mishra & Anr.	Meghna Rao	Ashish Rana-R1 Aayush Agarwala-R2
28.	Comp. App. (AT) (Ins) No. 765 of 2022 & I.A. No. 2065 of 2022 (With Defects)	Sajidabanu Firoz Kaliwala Proprietor of M H Trading & Anr. Vs. Agarwal Mittal Concast Pvt. Ltd. & Ors.	Sachin Sinha (CS)	Tirth Nayak-R1 & R3
29.	Comp. App. (AT) (Ins) No. 824 of 2022	Naxpar Pharma Pvt. Ltd. Vs. Sanjai Kumar Gupta	CS Anju Sharma	Rishav Banerjee Rajarshi Banerjee
30.	Comp. App. (AT) (Ins) No. 839 of 2022	Jaydip Ghose & Ors. Vs. Niraj Agarwal Resolution Professional of Castal Extrusion Private Ltd. & Ors.	Shambo Nandy	Sanchari Chakraborty
31.	Comp. App. (AT) (Ins) No. 840 of 2022	Jaidev Laxmidas Panchmatia Vs. Fanendra H Munot & Anr.	Anubhav Mehrotra	Kunal Chheda
32.	Comp. App. (AT) (Ins) No. 848 of 2022 (With Defects)	Jag Mohan Daga Vs. Bimal Kanti Chowdhary Interim Resolution Professional of Vindhya Industries Pvt. Ltd. & Anr.	Neeraj K. Gupta	Bimal K Chowdhary Aishwarya Awasthi Suryaksh Manot-R2
33.	Comp. App. (AT) (Ins) No. 860 of 2022	T-RMC Pvt. Ltd. Vs. Niraj Agarwal Resolution Professional of Castal Extrusion Pvt. Ltd. & Ors. With	Ayan Chakraborty	Sanchari Chakraborty Kumarjit Banerjee-R1 Kaushik Banerjee Jishnu Chaudhary Zeeshan Hazve-R2 Arun Aggarwal-R3
34.	Comp. App. (AT) (Ins) No. 861 of 2022	T-RMC Pvt. Ltd. Vs. Niraj Agarwal Resolution Professional of Castal Extrusion Pvt. Ltd. (In CIRP) & Ors.	Ayan Chakraborty	Sanchari Chakraborty Nirak Agarwal-R2 Kaushik Banerjee Zeeshan Hazve-R2 Srishty Jaura-R3

For Hearing

35.	Comp. App. (AT) (Ins) No. 465 of 2022 (PH)	Raj Singhania Official Liquidator of Gontermann-Peipers (India) Limited (In liquidation) Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors. With	Gaurav Gupta	Anand Sukumar Mainak Bose Rishabh Karnani Neha Tandon-R4
36.	Comp. App. (AT) (Ins) No. 264 of 2022 (PH)	Snaefell Heights LLP Vs. Chinar Steel Segment Centre Pvt. Ltd. & Ors.	Anup Kumar	Mainak Bose Anand Sukumar-R1 NPS Chawla Surekh K. Buxy-R3 Gaurav Gupta-R6
37.	Comp. App. (AT) (Ins) No. 890 of 2021	Damayanti Tea Industries Vs. Bochapathar Tea Estate Pvt. Ltd.	Abhinav Goyal	Subhro Sanyal
38.	Comp. App. (AT) (Ins) No. 940 of 2021	Vishal G. Jain Resolution Professional of Wadhwa Buildcon LLP Vs. Bank of India With	G.A. Purusothaman	Parthiv J Mehta
39.	Comp. App. (AT) (Ins) No. 821 of 2021	Namdeo Ramchandra Patil & Anr. Vs. Vishal Ghisulal Jain Resolution Professional & Anr	Jitender Chaudhary	G. Aniruth Purusothaman-R1
40.	Comp. App. (AT) (Ins) No. 38 of 2022	Three C Universal Developers Pvt. Ltd. Through The Resolution Professional Vs. Gulshan Homz Pvt. Ltd.	A. Anand	Devansh Srivastava

02:00 PM**For Admission (After Notice)**

41.	Comp. App. (AT) (Ins) No. 406 of 2022 & I.A. No. 2663 of 2022	Ram Kishor Arora Suspended Director of Supertech Ltd. Vs. Union Bank of India & Anr.	Siddharth Bhatli	Alok Kumar Somya Yadava Garima Jain-R1 Bishwajit Dubey Aishwarya Gupta-R2
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Copy to: -

1. Notice Board
2. Website: www.nclat.nic.in

By order of Hon'ble Chairperson
-sd/-
Registrar